

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36321/2017

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GAURI SHANKAR (DEAD) & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.121807/2017-CONDONATION OF DELAY IN FILING and IA No.121809/2017-EXEMPTION FROM FILING O.T.

IA No. 146425/2019 - APPLICATION FOR SUBSTITUTION

IA No. 121807/2017 - CONDONATION OF DELAY IN FILING

IA No. 146428/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.

IA No. 177594/2019 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 146414/2019 - EXEMPTION FROM FILING O.T.

IA No. 121809/2017 - EXEMPTION FROM FILING O.T.

IA No. 146411/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 03-02-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
[IN CHAMBERS]

For Petitioner(s) Mr. Manoj K. Mishra, Adv.  
Mr. Rajiv Kumar Dubey, Adv.  
Mr. Ashwan Mishra, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Deepak Goel, AOR

Mr. Vipin Kumar Jai, AOR (N.P.)

UPON hearing the counsel the Court made the following  
O R D E R

IA No. 146425/2019

Issue notice, returnable in four weeks.

IA No. 177594/2019

None appears on behalf of the applicant(s).

Put up after two weeks.

(NARENDRA PRASAD)  
A.R-CUM-P.S.

(VIRENDER SINGH)  
COURT MASTER